

140 per cent on the intermediate TIOC which has virtually eliminated the small scale bulk drug manufacturers, and the protected sector could not even produce a single kilo of basic Erythromycin for the last ten months through fermentation process. The public has to pay 55 per cent more, i.e. a tablet costing Rs. 1.20 last year now costs Rs. 1.80 from March 1985. In order to achieve the goal of 'Health for All by 2000 A.D.' I request Government of India to abolish all the duties: excise, customs, besides S.T. now levied on medicines, formulations, bulk drugs etc. in the manufacture of medicines for use by the millions of people of our country. Only this will pave the way for 'Health for All by 2000 A.D.' and we will bloom into 2000 A.D. with a healthier mood and atmosphere.

(viii) Demand for considering cases of employees of Co-operative Societies for allotment of Kerosene dealership, as a special case, in Greater Bombay.

SHRI ANOOPCHAND SHAH (Bombay North) : I would like to draw the attention of Petroleum Ministry towards the feeling of employees of Bulk Kerosene dealers of BPC in Greater Bombay. These employees are working with bulk kerosene dealers of Greater Bombay for about 35 to 40 years and they fully depend upon these bulk dealers of BPC.

The Government has decided to have a ceiling limit of 250 KL of kerosene. It has resulted in the reduction of the original quota of the bulk dealers by more than 50 to 60 per cent. Government have also given instructions to BPC for equalisation. This will create hardships to the employees of Bulk Kerosene dealers. They have formed cooperative societies to maintain themselves as the employees are ready to offer the infrastructure available with them. I request the Minister of Petroleum to consider the cases of employees' cooperative societies for allotment of kerosene dealership as a special case, in Greater Bombay.

(ix) Need to check pollution caused by Arihant Paper Mill of Jandali near Ahmedgarh in Sangrur district of Punjab

SHRI BALWANT SINGH RAMOO-WALIA (Sangrur) : The Arihant Paper

Mill Jandali near Ahmedgarh in Sangrur District (Pb.) is not using any pollution checking devices. The ash flowing out of it has made the life of the people of Ahmedgarh Town and adjoining villages miserable. The dirty water remain of the mill is being thrown in Bhallidi Canal. This poisonous water is spreading diseases in the cattle upto 150 km *en route* of the Canal resulting in deaths of the heads of cattle. Thousands of heads of cattle have fallen seriously ill. The ash has seriously affected the eye sight of the people. The Government of India should immediately come to the rescue of the people and take immediate remedial steps at administrative level. There is widespread resentment among the people of the area due to the attitude of the mill authorities which can lead to disturbance of law and order there.

12.33 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL) 1985-86—*contd.*

[English]

MR. DEPUTY SPEAKER : The House shall now take up further discussion and voting on the Supplementary Demands for Grants in respect of the Budget (General) for 1985-86.

I think all the Hon. Members have spoken. Now the Minister will reply to the debate.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE : (SHRI JANARDHANA POOJARY) : Thirty-six Hon. Members of this House have participated in the discussion on these Supplementary Demands for Grants. The Hon. Finance Minister has also intervened.

PROF. MADHU DANDAVATE (Rajapur) : If you allow me to intervene, I want to seek one clarification. Afterwards, he may reply to the debate.

MR. DEPUTY SPEAKER : Let him finish. He is already on his legs.

PROF. MADHU DANDAVATE : It is just an intervention. He has no objection.

MR. DEPUTY SPEAKER : Just now he has started. In the beginning, if you intervene, it is not good.